

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH**


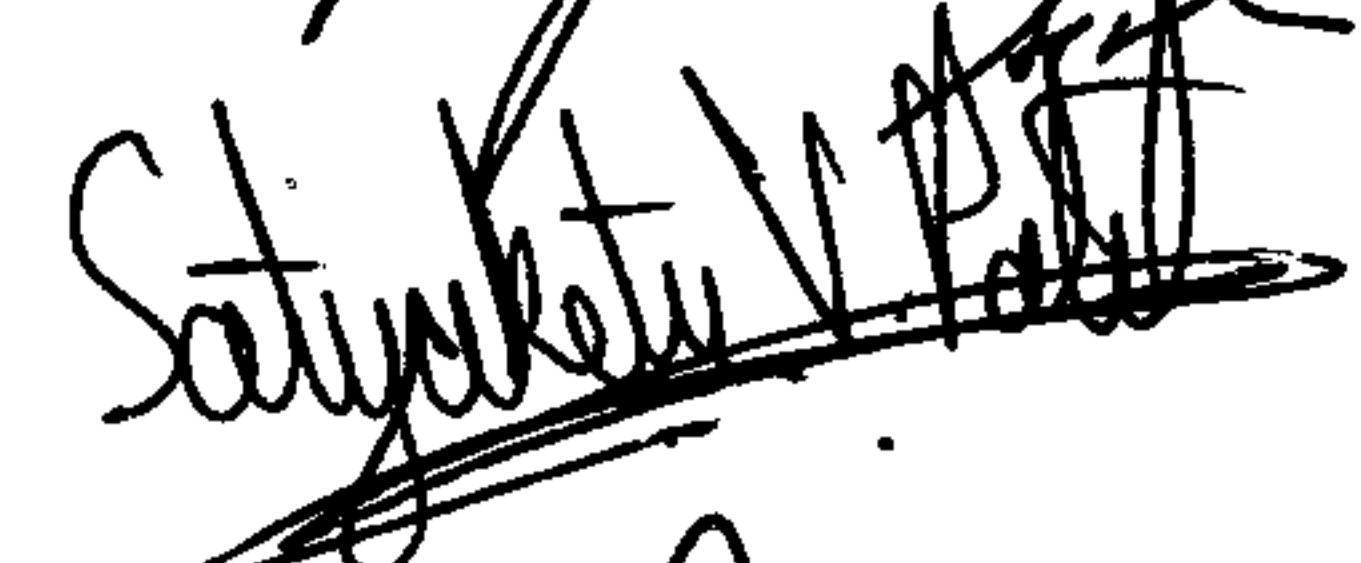

**IA 33 of 2017 with CP No. 17/397-398/NCLT/AHM/2016**

**Coram: Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.11.2018**

Name of the Company: Bhupendra Patel & Ors.  
V/s.  
Hotel Oasis (Surat) Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	RAJNISH SINHA	ADV	Respondent 2+3	
2.	SATYAKETU PATEL	R-2	-	
3.	DHIREN R. DAVE	PCY	Petitioner	

**ORDER**

PCS Mr. Dhiren Dave is present for the Applicant. Advocate Mr. Rajnish Sinha is present for the Respondent. Mr. Satyaketu Patel Respondent no. 2 present in person.

In view of the order passed in IA 412/2018 in CP No. 17/2016, this matter is adjourned.

List the matter on 21.12.2018.

  
**MANORAMA KUMARI  
(MEMBER JUDICIAL)**

Dated this the 5th November, 2018.